

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2828

ANSWERED ON:12.12.2005

NEW GUIDELINES FOR ENVIRONMENTAL CLEARANCE

Adsul Shri Anandrao Vithoba;Chowdhury Shri Adhir Ranjan;Gaikwad Shri Eknath Mahadeo;Joshi Shri Pralhad Venkatesh;Mane Smt. Nivedita;Owaisi Shri Asaduddin;Singh Shri Kirti Vardhan;Singh Shri Uday

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government proposes to reorient its environmental clearance guidelines for major projects ;
- (b) if so, the details thereof and reasons for the same; and
- (c) the time by which the new regulations are likely to be operational ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) : Yes , Sir.

(b) : A draft notification on the revised environmental clearance process has been published on 15.09.2005 inviting suggestions/objections from the public before making necessary amendments in the existing Environment Impact Assessment Notification, 1994 in order, to make the environmental clearance process more effective and transparent.

(c): The final notification in respect of new regulation can be issued only after consideration of all the objections/suggestions received in response to the said draft notification.